

SHRI D. P. KARMARKAR : I regret I am not informed on that particular subject. I shall require notice.

SHRI B. P. BASAPPA SHETTY : Will the report be soon published and copies supplied to the Members of Parliament ?

SHRI D. P. KARMARKAR : In due course.

**FOUNDRIES AND FORGE SHOPS FOR
MANUFACTURE OF HEAVY MACHINERY**

-139. SHRI N. C. SEKHAR (ON BEHALF OF SHRI BHUPESH GUPTA)
Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) whether it is a fact that some foreign firms have offered to prepare detailed project reports on the setting up of Foundries and Forge Shops for the manufacture of heavy machinery in the country ; and

(b) if so, what decision has been taken by Government in the matter ?

THE MINISTER FOR HEAVY INDUSTRIES (SHRI M. M. SHAH) : (a) We have invited offers for the preparation of project reports for these purposes and some offers have been received.

(b) These offers are still under consideration by the National Industrial Development Corporation Private Ltd.

SHRI N. C. SEKHAR : May I know, Sir, the names of the firms from which the offers were received ?

SHRI M. M. SHAH : There are different countries from which nine offers were received.

SHRI N. C. SEKHAR : May I know the names of those countries ;

SHRI M. M. SHAH : Of the nine offers, one has been received from Italy, one from Japan, one from Czechoslovakia, two from East Germany, one from West Germany and three from England.

**DISTRIBUTION OF ANTIBIOTICS PRO-
DUCED AT THE HINDUSTAN ANTIBIOTICS
LIMITED, PIMPRI**

*142. SHRI N. C. SEKHAR (ON BEHALF OF SHRI BHUPESH GUPTA) : Will the Minister for PRODUCTION be

pleased to state the channel for distribution of Antibiotics produced at the Hindustan Antibiotics Limited, Pimpri?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : To all State owned and State aided institutions, Hindustan Antibiotics (Private) Limited have arrangements for the direct supply of its product.

Sales to the trade is arranged through selling and distributing agents appointed by Hindustan Antibiotics Limited.

MR. CHAIRMAN: The question hour is over.

**WRITTEN ANSWERS TO
QUESTIONS**

PRICE AND EXPORT OF MOTOR SPIRIT

*131. SHRIMATI VIOLET ALVA:
Will the MINISTER FOR WORKS HOUSING AND SUPPLY be pleased to state whether Government propose to reduce the price of motor spirit to encourage transport facilities ?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH) : The price of motor spirit is fixed by the oil companies in consultation with Government after taking into account f.o.b. Gulf price, transportation, handling and other distribution charges. It is, therefore, not possible for Government to effect any general reduction in the price of motor spirit in order to encourage transport facilities.

**CONSOLIDATION OF LAND HOLDINGS IN THE
STATES**

47. SHRI VIJAY SINGH : Will the Minister for PLANNING be pleased to refer to Chapter IX, para 48 of the Second Five Year Plan and state:

(a) the area of land that has so far been brought under the consolidation of holdings in all the States ; and

(b) whether there are any States in India where intermediaries have not been abolished as yet ?

THE MINISTER FOR PLANNING (SHRI G. L. NANDA) : (a) and (b). A statement is placed on the Table of the House.

STATEMENT

(a) Area of land that has so far been brought under consolidation of holdings in various States is, under :—